

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-108/2011(Pt.)/11710/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Kohima Bench, Kohima.

Dated Guwahati, 5<sup>th</sup> December, 2023.

Sub:- **Casual Leave.**

Ref:- Your note dated 28.11.2023.

Sir,

With reference to the above, I am directed to inform you that Smti. Kheseli Chishi, Principal Judge, Family Court, Dimapur has been granted **casual leave for two days on 28.11.2023 and 29.11.2023 along with station leave permission.** The next seniormost Judicial Officer available at the station shall remain in-charge of her Court and Office in her absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-108/2011(Pt.)/11711-11712/A dtd. 5-12-2023**  
Copy to:

1. Smti. Kheseli Chishi, Principal Judge, Family Court, Dimapur.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**